

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3649  
ANSWERED ON:12.12.2000  
PENSION TO DEPENDENTS OF PERSONS KILLED BY TERRORISTS  
DAGGUBATI RAMANAIDU

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government propose to give monthly pension to the dependents/widows of the persons killed in the terrorist attacks in J&K;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (CH. VIDYASAGAR RAO)

(a)to(c): There is no proposal to give monthly pension to the dependents/widows of the persons killed in the terrorists attacks in J&K. The next-of-kins of those killed by terrorists in J&K are paid Rs.1 lakh as ex-gratia relief which is reimbursed to the State Government by the Central Government.